

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3996
ANSWERED ON:15.12.2009
REGISTRATION OF CYBER CRIME
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases relating to cyber crime reported during the last three years and the current year, State-wise;
- (b) whether the Government has taken any corrective action in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) to (d): As per information compiled by the National Crime Records Bureau (NCRB) on the basis of reports from the State Governments/Union Territory Administrations, the State/UT-wise details of cases registered under the IT Act and cyber-crime related IPC Section during the last three year i.e. 2005, 2006 and 2007 are at Annexure. The latest information available with NCRB pertains to the year 2007.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens.

The information Technology Act, 2000 alongwith the Information Technology (Amendment) Act, 2008 provide for legal framework to prevent cyber crimes including internet frauds and provisions to address computer crimes like phishing, spamming, online frauds, cyber Terrorism, identity theft and data protection.

The Government also conducts several awareness and training programmes on Cyber Laws and Cyber Crimes for Judicial Officers and Law enforcement Agencies. Indian Computer Emergency Response Team (CERT-IN) provides reactive and proactive support to the cyber incidents in the country. It also Liaises with similar agencies worldwide and users of cyber space in the country including Government, public or private and issues alerts, advisories and vulnerability notes. These advisories are also published on the Web site of CERT-IN <http://www.cert-in.org.in>. CERT-IN also interacts with cyber users in the country to mitigate such incidents.